

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/11034 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
Special Judge, C.B.I. & NIA
Assam, Guwahati.

Dated Guwahati the 14th November, 2024.

Sub: **Earned leave.**

Ref:- Your letter No. SPL/CBI/01-23/441, dtd. 12.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave w.e.f. 16.11.2024 to 30.11.2024, along with station leave permission from the evening of 14.11.2024 till the morning of 03.12.2024** (prefixing 17.11.2024; suffixing 01.12.2024 and 02.12.2024). The Special Judge, CBI, Addl. CBI Court No. 1, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will be in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/11035-11039/A, dated 14.11.2024

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith)
2. The Special Judge, CBI, Addl. CBI Court No. 1, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
4. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
5. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

sd/-